

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 01.05.2019 (WEDNESDAY)

Court of Chairperson

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

For Admission

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Competition Appeal(AT) No. 27 of 2018	Asmi Metal Products Pvt. Ltd. Vs. SKF India Ltd.	Aashit A. Kankariya	V.P. Singh (R1)

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 1488 of 2019 in Comp. App. (AT) (Ins) No. 441 of 2019	Vineet Khosla Vs. Edelweiss Asset Reconstruction Company Ltd & Ors.	Deepak Khosla	
2.	Comp. App. (AT) (Ins) No. 164 of 2019	Naveen Kumar Dixit Vs. Jaswant International Pvt. Ltd. & Anr.	Rahul Jain	Abhishek Anand (R1), Piyush Moona (R2)
3.	Comp. App. (AT) (Ins) No. 111 of 2019	Ranjit Kapoor Vs Asset Reconstruction Company (India) Ltd. & Ors. With	Mayank Bughani	Ankit jain-R1 Gautam Singhal-R2
4.	Comp. App. (AT) (Ins) No.99 of 2019	Ranjit Kapoor & Ors. Vs. Hemant Sharma & Ors. With	Mayank Bughani	Milan Singh Negi-RP
5.	Comp. App. (AT) (Ins) No. 119 of 2019	Yajur International Pvt Ltd. Vs. Hemant Sharma Resolution Professional of white Metals Ltd.	Umesh Singhal	Milan Singh Negi (R-RP)
6.	Comp. App. (AT) (Ins) No. 241 of 2019	Manibhadra polycot Vs. Abhishek Corporation Ltd & Ors. With	Vipul Ganda	Rishi Kapoor (R2) Shakul R. Ghatole-R9 Rathina Maravarman-R(5,6,7)
7.	Comp. App. (AT) (Ins) No. 347of 2019	Invent Assets Securitisation & Reconstruction Pvt. Ltd. Vs. Abhishek Corporation Ltd. & Ors.	Rishi Kapoor	Rathina Maravarman-R(5,6,7)
8.	Comp. App. (AT) (Ins) No. 313 of 2019	Athena Advisory Services Pvt Ltd. Vs. Tanvi Construction Pvt ltd.	Mayank Kshirsagar	Armin Wandrewala

For Admission (Fresh Cases)

9.	Comp. App. (AT) (Ins) No. 468 of 2019	Jagdambey International. Vs. Visa Powertech Pvt Ltd.	Manish Verma	
10.	Comp. App. (AT) (Ins) No. 469 of 2019	Prasad Gempex. Vs. Star Agro Marine Exports Pvt Ltd & Anr.	Ajay Gang	
11.	Comp. App. (AT) (Ins) No. 470 of 2019	Innovative Construventures Pvt & Anr. Vs. Brainer Trade and Fin-Tech Pvt Ltd	Dhaval Deshpande	
12.	Comp. App. (AT) (Ins) No. 471 of 2019	Ajeet Kumar Saxena & Ors. Vs. Shubhkamna Buildtech Pvt Ltd & Ors.	Sudeep Kumar Shrotriya	
13.	Comp. App. (AT) No. 107 of 2019	United spirits Ltd & Anr. Vs. Neel Rajesh Shah & Anr.	Anand S. Pathak	
14.	Competition App. (AT) No. 20 of 2019	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	Gunjan Chowksey	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 744 of 2018	Daimler Financial Services India Pvt. Ltd. Vs. Cosmic Ferro Alloys Ltd. & Ors.	Deepika Kumari	Dhruv Dewan-R1 Akhilesh-R3 Lalit Gupta-R4
16.	Comp. App. (AT) (Ins) No. 782-783 of 2018	Ravi Kant Gupta & Ors. Vs. Alpfly Pvt. Ltd. Through IRP	Mohit Choudhary	Anurag Sharma- IRP
17.	Comp. App. (AT) (Ins) No. 785 of 2018	India SME Asset Reconstruction Co. Ltd. Vs. Medirad Tech India Ltd.	Saran Suri	Aashish Makhija
18.	Comp. App. (AT) (Ins)No. 87 of 2019	C.Satyanarayana Vs. Sri Vasudevan	P.V. Yogeswaran	Madhusmita Bora- R2
19.	Comp. App. (AT) (Ins) No. 154 of 2019	Carnoustie Management India Pvt Ltd. Vs. CBS International Projects Pvt Ltd.	Gautam Singh	Ashish Aggarwal
20.	Comp. App. (AT) (Ins) No. 282 of 2019	Kautilya Industries Pvt Ltd Vs. Parasrampuriya Synthetic Ltd & Anr.	Raman Aggarwal	Pulkit Agarwal
21.	Comp. App. (AT) (Ins) No. 326 of 2019	Navneet Chaurasia Vs. Lanco Infratech Ltd & Ors	Surbhi Mehta	Vaijayant Paliwal
22.	Comp. App. (AT) (Ins) No. 360 of 2019	Radha Mohan Khandelwal. Vs. Rajdhani Trading Company Pvt Ltd & Anr. With	Priyanshu Upadhyay	
23.	Comp. App. (AT) (Ins) No. 420 of 2019	Radha Mohan Khandelwal Vs. Rajdhani Trading Company Pvt Ltd & Anr.	Priyanshu Upadhyay	
24.	Comp. App. (AT) No. 388 of 2018	Sathish Kumar Pottem & Anr. Vs. Sunil Kumar Pottem & 5 Ors.	V. Venkata Rami Reddy	Y. Suryanarayan (R1, R3 & R4) M.L.Sharma (R2)

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 194 of 2018	IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. &Ors. With	Milan Singh Negi	KunalKohli (R1) Anusuya Salwan - R3
2.	Comp. App. (AT) (Ins) No. 225 of 2018	Bank of Baroda &Anr. Vs. MBL Infrastructures Ltd & Ors. With	SurabhiKhattar	KunalKohli (R1) Sanjeev Ahuja-R2 Anusuya Salwan - R3
3.	Comp. App. (AT) (Ins) No. 235 of 2018	Bank of India Vs. MBL Infrastructures Ltd. & Ors. With	V. Seshagiri	Kunal Kohli-R2 Anusuya Salwan - R3
4.	Comp. App. (AT) (Ins) No. 268 of 2019	State Bank of India & Ors. Vs. MBL Infrastructure Ltd & Anr.	Sanjay Kapur	Anusuya Salwan
5.	Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Niladree Chatterjee-R(1& 2) Meenakshi Singh-R (5& 13)
6.	Contempt Case (AT) No. 15 of 2018 in Comp. App. (AT) No. 260 of 2018	Vikram Kapur & Ors. Vs. Girish kapur & Ors. With	Manisha Chaudhary	Saumya Gupta
7.	Contempt Case (AT) No. 17 of 2018 in Comp. App. (AT) No. 260 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
8.	Contempt Case (AT) No. 18 of 2018 in Comp. App. (AT) No. 261 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
9.	Contempt Case (AT) No. 19 of 2018 in Comp. App. (AT) No. 262 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Manisha Chaudhary

For Hearing

10.	TA (AT) (Competition) No. 03 of 2017 (Old Appeal No. 44/2016) Part Heard	M/s. Eli Lilly & Co. Vs. CCI	Manas Kumar Chaudhuri	Abhimanyu Verma
11.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors.	Sajith P. Warriar	Abhishek Yadav

		Vs. CCI &Ors. with		
12.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M &Ors. with	Amit Gupta	Abhishek Yadav
13.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI &Ors. with	Sajith P. Warriar	Abhishek Yadav
14.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI &Ors.	Sajith P. Warriar	Abhishek Yadav

Note: Court will not sit after 03: 00 PM.

Copy to: -

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

Registrar